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THE HIGH COURT OF MADHYA PRADESH
M.Cr.C. No.8892/2021
Malkhan Singh Vs. State of M.P. and others

Gwalior, Dated:25/04/2022

Ms. Sangeeta Pachauri, Advocate for applicant.

Shri MPS Raghuvanshi, Additional Advocate General with
Shri Rajeev Upadhyay, Public Prosecutor for respondents no.1 to
3/State.

Arguments heard.

Order dictated, signed and dated in separate sheets.

(G.S. Ahluwalia)
Judge

Arun*